

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 168 of 2020

IN THE MATTER OF:

Mr. Pradhyuman Kumar Dwarkadas Patel

...Appellant

Versus

Mr. Bhupendra Dwarkadas Patel

...Respondent

Present: -

For Appellant: Mr. Natasha Dhruman Shah, Advocate.

For Respondent: Ms. Varsha Banerjee, Advocate for 1-12.

Mr. Milan Singh Negi, Advocate for R-15.

**Mr. Atul Sharma and Mr. Arjun Padhiyar,
Advocate for R-16.**

ORDER
(Virtual Mode)

21.01.2021 From the perusal of the order dated 16th December, 2020, it appears that although notices were served on Respondent Nos. 13, 14, 16, 17, 18 and 19 but nobody appeared on that date.

Today, when the case was called out, Learned Counsel for Respondent No. 16-Mr. Arjun Padhiyar appears and seek time to file Reply-Affidavit. Prayer allowed.

Learned Counsel for Respondent No. 16 may file Reply-Affidavit within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **24th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)